

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 108(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|------------------------------|--|--|--|
| 1. | Mr. Virender Ganda, Sr. Adv. |  |  |  |
| 2. | Mr. Sudipto Sarkar, Sr. Adv. |  |  |  |
| 3. | Mr. Vipul Ganda, Adv.        |  |  |  |
| 4. | Mr. Tarun Mehta, Adv.        |  |  |  |
| 5. | Ms. Shelly Khanna, Adv.      |  |  |  |

Petitioner

Tarun Mehta

- |    |                             |  |  |  |
|----|-----------------------------|--|--|--|
| 1. | MR. PV KAPUR, SR. ADV       |  |  |  |
| 2. | MR. SIDDHARTH AGGARWAL, ADV |  |  |  |
| 3. | MS. DIVYA BHALLA, ADV       |  |  |  |
| 4. | MR. ANUJ SHAH, ADV          |  |  |  |


Respondent


Dinesh Mehta

P. T. O.

## Order

On account of hearing in progress in another part heard matter, list on 22.9.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

8.9.2016  
(P.K. Sud)